IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

14 **IA 3369(MB)2024**
in C.P. (IB)/398(MB)2023

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Saraswati Wire & Cable Industries
Vs
Dhanlaxmi Electricals Private Limited

SECTION: 9, 60(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Mr. Ravindra Pardeshi, Ld. Counsel for the RP present.
2. On the request of the counsel for the Resolution Professional, list this matter for hearing on **21.08.2024.**

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR